

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**CP/100/89/2016 in  
OA No.100/2691/2015**

This the 21st day of September, 2016

**Hon'ble Mr. Raj Vir Sharma, Member (J)  
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Daya Nand, Aged 65 years

S/o Sh. Nathi

Retired Senior Mali, Northern Railway,

Delhi Division, Delhi,

R/o D-30, Nanhay Park,

Near Matiala,

New Delhi-59.

.... Petitioner

(By Advocate: Shri Yogesh Sharma)

**Versus**

Sh. Arun Aroa,

Divisional Railway Manager,

Northern Railway, Delhi Division,

State Entry Road, New Delhi.

... Contemnor/Respondent

(By Advocate: Shri Shailendra Tiwary)

**ORDER(ORAL)**

**By Hon'ble Mr.Raj Vir Sharma, Member(J)**

At the very outset, the learned counsel for the alleged contemnors states that the respondents have filed Writ Petition(C) No.8111/2016 in the High Court of Delhi wherein the next date is fixed for 28.11.2016. In view of the fact that the Hon'ble High Court is seized of the matter, it would be proper to close this Contempt Petition subject to the outcome of aforesaid Writ Petition.

2. Accordingly the present CP is closed. Notices issued to the alleged contemnors are discharged. However, petitioner will be at liberty to seek revival of the CP after the disposal of the aforesaid writ petition if the order of the Tribunal survives.

**(K.N.Shrivastava)**  
**Member(A)**

**(Raj Vir Sharma)**  
**Member(J)**

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